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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 5294/2021**
DEEPAK TALWAR

Through: Sh. Prabhav Ralli and Sh. Shikhar
Sharma, Adv.Petitioner

versus

UNION OF INDIA & ORS.

Through: Ms. Usha Jamnal, Proxy Counsel on
Behalf of Sh. Ravi Prakash, Adv. for
R-1/UOI.Respondent

CORAM:
SHRI H.K. ARORA, REGISTRAR

% **ORDER**
04.07.2022

Ld. Counsel appearing for the petitioner submits that he has filed rejoinder only yesterday. The same has not come on record. Registry is directed to get the same traced and placed on record.

List the matter before the Hon'ble Court on **11.07.2022**, the date already fixed.

REGISTRAR

JULY 4, 2022/KCT